

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

120(ND)09

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.07.2018.**

**NAME OF THE COMPANY: Sh. Neelamber Agarwal V/s. M/s. Neel Padam
Builders Pvt. Ltd. & Ors.**


SECTION OF THE COMPANIES ACT: 397/398

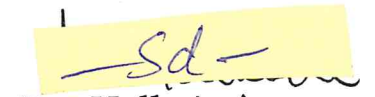
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present for the Petitioner: Counsel for the Petitioner

ORDER

No time left. Renotify this case on 10th of August, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)

(Sameer)